

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 24.07.2018.

PRESENT: 1.Hon'ble member (J) Shri Rajeswara Rao vittanala,
2.Hon'ble member (T) Dr. Ashok Kumar Mishra

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No.94/BB / 2018	For admission	Sec 9 of IB Code	M/s Vavia Technologies (P) Ltd	S Guru Prasanna,, Smt Priyanka, S Angadi	M/s Kratos Ads (P) Ltd	Shri Samarth Shreedhar (VK Not filed)

SL. NO. NAME (IN CAPITAL) & PHONE NUMBER

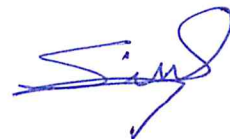
REPRESENTATION TO WHOM

SIGNATURE

PETITIONER/s :

S. Guru Prasanna
9902025246

M/s Vavia Technologies



RESPONDENT/s :

SAMARTH SHREEDHAR
9900840996

M/s Kratos Pvt Ltd.



ORDER

Heard Shri S.Guru Prasanna, learned Counsel for Petitioner/Operational Creditor;
Shri Samarth Shreedhar, learned Counsel for Corporate Debtor/Respondent.

Both the Counsels submitted that, the issue in question is likely to be resolved and requested for adjournment.

At the request, post the case on 21/08/2018 under the caption "For Settlement".


MEMBER (T)


MEMBER (J)